

और अभी तक हम इस सम्बन्ध में काफी आगे क्यों नहीं बढ़ सके हैं और जो ये टायर्स के दाम बढ़ रहे हैं, इस के ऊपर गवर्नमेंट की तरफ से कोई चैक क्यों नहीं होता है ?

**श्री मनुभाई शाह :** ऐसी बात मैं ने नहीं कही थी। यह बात जरूर सही है कि एक नई फॅक्ट्री के लिये नहीं बल्कि चार नई फॅक्ट्रीज के लिये एप्रुवल दी गई है। एक बल्लभगढ़ के अन्दर आ रही है, दूसरी मद्रास के अन्दर आ रही है, तीसरी कलकत्ता में आ रही है और एक कोई आंध्र रिजन में आ रही है। इन सब फॅक्ट्रीज में उत्पादन शुरू हो जाने के बाद टायर्स के मामले में, जैसे मैं ने अभी बताया है, तीसरी प्लान के जो टारगेट्स हैं, वे पूरे हो जायेंगे और शार्टेज नहीं रहेगी। हमारी कोशिश यही है कि उत्पादन की जितनी शक्ति बढ़ सके, बढ़ाई जाय और फारेन एक्सचेंज की पोलीशन को देखते हुए जितने इम्पोर्ट किये जा सकते हों, उतने किये जायें।

**Shri Jinachandran:** Are Government aware that a heavy lorry tyre is being sold at from Rs. 700 to Rs. 1,000; and, if so.....

**Shri Manubhai Shah:** I would be very grateful to the hon. Member if any specific case which has come to his notice is brought to our notice because we are very keen since the last 4 months and have been watching the situation. The Tyre Dealers' Associations in different urban areas have been doing very valuable work. If any such case is brought to our notice we will be very grateful.

**Shri Jaipal Singh:** Is the Minister in a position to tell us this: when the factory which is going to be established in Bareilly in collaboration with Firestone goes into production, what difference will it make as far as the targets are concerned—synthetic rubber and so forth?

**Shri Manubhai Shah:** That is not for synthetic rubber tyres. That is

for synthetic rubber. We have to stop at the word "rubber". That is a factory which will produce the raw material for tyre.

**Shri Jaipal Singh:** It is a raw material, I know. But it is a raw material which will affect the production of synthetic tyres. I want to know whether any target has been fixed in connection with the production of that raw material.

**Shri Manubhai Shah:** It is not a question of one raw material or the other. It is an integrated process. As the demand for tyres has sharply shot up we have invested far more in the tyre industry than in any other industry. And consistent with the machinery and plant and equipment to be imported from foreign countries and various other ancillaries and auxiliaries of our tyre industry, it is expected that by the third year of the Third Plan we will be more than self-sufficient.

#### Committee on Automobile Industry

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**Shri D. C. Sharma:**  
**Shri M. L. Dwivedi:**  
**Shri A. M. Tariq:**  
**Shri Ram Krishan Gupta:**  
**Sardar Iqbal Singh:**  
**Shri Rameshwar Tantia:**  
**Shri S. M. Banerjee:**  
**Shri Harish Chandra Mathur:**  
**Shri Assar:**  
**Shri Mohammed Imam:**  
**Shri Narayanankutty Menon:**  
**Shri Achar:**  
**Shri Sarju Pandey:**  
**Shri Ramakrishna Reddy:**  
**Shrimati Ila Palchoudhuri:**  
**Shri Tangamani:**  
**Shri N. M. Deb:**

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1293 on the 4th April, 1960 and state:

(a) the progress made so far in the examination of the report of the Ad-hoc Committee on Automobile Industry; and

(b) the action proposed to be taken in the matter?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). Government have completed the examination of the Report of the Committee on Automobile Industry and their decisions on the various recommendations of the Committee will be announced shortly.

**Shri D. C. Sharma:** May I know by what time the decisions are going to be announced and whether the decisions are going to be examined by any inter-Ministry agency also?

**Shri Manubhai Shah:** As I said in the main answer, all these examinations have been completed and I hope to place before the House the final decision of the Government within eight to ten days.

**सेठ गोविन्द दास :** जहां तक मोटरों का सम्बन्ध है क्या मन्त्री जी को यह बात मालूम है कि कई बार यह बात कही गई है कि इस देश में छोटी मोटरें बनाने का भी प्रयत्न चल रहा है, जिन की कीमत ५ और ६ हजार रु० के बीच में होगी। क्या इस सम्बन्ध में भी कोई विचार किया जा रहा है कि अगर ऐसी छोटी मोटरें बनने वाली हैं तो वे कब तक बन जायेंगी और कब तक हम को मिल सकेंगी ?

**श्री मनुभाई शाह :** छोटी मोटरें बनाने की भी पूरी कोशिश चल रही है और सरकार का जो निर्णय सभा की मेज पर रक्खा जायेगा उस में इसके लिये भी सरकार का निर्णय जाहिर किया जायेगा।

**श्री म० ला० द्विवेदी :** छोटी कार के सम्बन्ध में पहले सरकार ने ५००० रु० के मूल्य का अनुमान लगाया था, उसके बाद उससे ६००० रु० का कर दिया और अब सुना है कि साढ़े छः हजार रु० का कर दिया गया है। मैं जानना चाहता हूँ कि बगैर कारों के बने ही इन दामों में घटा बढ़ी सरकार किस तरह से करती है और इस सम्बन्ध में कब तक आखिरी

फैसला हो जायेगा और कारखाना कब से चालू हो जायेगा ?

**श्री मनुभाई शाह :** जैसे सदस्य श्री ने पहले सवाल के बारे में बहुत सी बातें कहीं वैसे ही इस सवाल के बारे में भी कहा। सरकार ने जो नोटिफिकेशन जाहिर किया था उसमें ५,००० रु० से ७,००० रु० तक दाम जाहिर किया था। कभी उसने ५,००० रु० क्लेम नहीं किया और कभी ७,००० रु० क्लेम नहीं किया। इस लिये हमें हकीकत को ले कर ही चलना चाहिये। छोटी कार के ऊपर जो सोच विचार हो रहा है वह इसी प्राइस रेन्ज के अन्दर हो रहा है।

**श्री म० ला० द्विवेदी :** दूसरा प्रश्न मेरा यह था कि कारखाना कब तक बैठ जायेगा ?

**श्री मनुभाई शाह :** क्या डिस्मिशन किया जा रहा है, इसके लिये आप को इन्तजार करना पड़ेगा।

**Shri Mohammed Imam:** We have seen in the paper that HAL at Bangalore is going to manufacture cars at a very reasonable rate and they will be put on the market soon. How far is that statement correct?

**Shri Manubhai Shah:** No such decision has been taken by the Government.

**Shri Harish Chandra Mathur:** I have to make a submission. Since so many hon. Members have put this question, do you not think that it would have been advisable for the Minister to have taken a decision and announced it in the House in answer to this question and, if it is not possible to take a decision now and another seven days would be required, to have postponed this question for those seven days and then answered it so that Parliament would get a full reply? When a question is put, the answer should be quite clear so that there is no necessity to put yet another question.

**Shri Manubhai Shah:** When a matter is under deliberation if a question comes and an answer is given that within a week or ten days the Government will lay a copy of the decision on the floor of the House, I think it is a perfectly legitimate answer.

**Shri Harish Chandra Mathur:** May I know.....

**Mr. Speaker:** I am totally accepting the views of the hon. Member and proceeding to the next question.

**Shri Braj Raj Singh:** When that report is laid on the Table of the House we may be allowed to put supplementaries.

**Mr. Speaker:** Yes. I will allow an opportunity to discuss it, if necessary. Why confine it only to a question?

#### Plantation Workers

\*757. **Shri Ajit Singh Sarhadi:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is proposed to conduct a fact finding enquiry regarding the employment conditions of workers in plantations other than tea, coffee and rubber; and

(b) if so, the terms of reference of the enquiry committee?

**The Deputy Minister of Labour and Employment and Planning (Shri L. N. Mishra):** (a) A fact finding enquiry will be conducted to ascertain the pattern of employment.

(b) The enquiry will be conducted by the Ministry of Labour and Employment. No separate committee has been set up for this purpose.

**Shri Ajit Singh Sarhadi:** Has the enquiry been conducted? If so, by what time the report would be forthcoming?

**Shri L. N. Mishra:** It has been taken in hand and the questionnaire has been issued. We do not expect to take more than one year to complete the enquiry.

**Shri K. N. Pandey:** Will it take into account the employment position of the sugarcane workers?

**Shri L. N. Mishra:** That is not the purpose of this enquiry. We want to make our Plantation Act of 1951 in consonance with the ILO convention that has been adopted in 1958.

**Shri Tangamani:** May I know whether this enquiry committee will deal with the employment in plantations like cardamoms?

**Shri L. N. Mishra:** No, Sir. That is not the purpose. At the present moment our Plantation Act covers only four commodities—tea, coffee, rubber and cinchona.

**Shri Hem Barua:** May I know whether it is a fact that the Indian Tea Planters' Association has submitted a memorandum to the Government to the effect that in plantations, particularly tea, employment will be on the basis of a family and earnings of wives and employable children should also be taken into account? If so, may I know whether Government propose to take this factor in the enquiry?

**Shri L. N. Mishra:** It is altogether a different question. I will clarify the position. The ILO has adopted a convention by which it has covered a number of agriculture produce like sugarcane, bananas, coconut etc. as plantation industries while in our country we have taken only four commodities as plantation industry, namely, tea, coffee, rubber and cinchona. We have to ratify that Convention. Therefore, this enquiry is being held.

**Shri Hem Barua:** My question was about tea.

**Shri L. N. Mishra:** The enquiry will cover tea, but not the employment side of it.

**Mr. Speaker:** Shri Raghunath Singh.

**Shri Raghunath Singh:** May I know whether the Housing target in the plantations has been reached or not?

**Shri L. N. Mishra:** This has nothing to do with housing.